NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

CA 265/2022 CA 155/2023
In
CP/162(MB)2022

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: VENKATRAMAN NARAYAN BHAGWAT V/s DR ACHARYA LABORATORIES PRIVATE LIMITED

Section 241(1) & 242(4), 244(1) of the Companies Act, 2013

ORDER

1. Mr. Lalit Munshi a/w Mr. Fatima Fernandez, Ld. Counsel for the Petitioner present. Ld. Counsel for the Respondent present through virtual hearing, however, has not marked the appearance in the chat box as well as in attendance sheet.
2. Ld. Counsel for the Petitioner inform that the inspection date has been fixed as 30th July and the Petition can be effectively argued thereafter.
3. List this matter for further consideration on **09.08.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/